

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**45. IA (COMPANIES ACT)/ 96/2022 IA (COMPANIES ACT)/65/2022  
IA (COMPANIES ACT)/113/2023 IA (COMPANIES ACT)/156/2023  
In CP/360(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

**NAME OF THE PARTIES: - Mundhra Container Freight Station  
Pvt Ltd  
V/s  
Prudence Maynard & Anr  
IA (COMPANIES ACT)/156/2023 Brett  
Maynard  
IN THE MATTER OF  
Prudence Maynard & Anr.  
V/s  
Mundhra Container Freight Station  
Pvt Ltd.**

**Section: Rule 11 of NCLT 397 -398 of Companies Act**

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**ORDER**

Adv. Ms. Fereshte Sethna a/w Adv. Abhishek Tilak and Adv. Mohit Tiwari appeared for the Petitioner/Applicant. Sr. Adv. Rahul Narichania a/w Adv. Abhishek Mishra appeared for the Respondent No. 1 to 6. Adv. Abhishek Khare appeared for the Respondent No. 7. Heard, the arguments of the counsel for the Respondent. List this matter on **16.02.2024 at 2:30 PM.**

**Sd/-  
ANIL RAJ CHELLAN  
Member (Technical)**

*JAGDISH*

**Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)**